

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:575
ANSWERED ON:20.07.2016
Compensation to Accident Victims
Shetty Shri Gopal Chinayya

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases pending as on date in different railway claims tribunals with regard to grant of compensation to the people who fell victims of train accidents along with the amount given to them as compensation;
- (b) the date since when such cases are pending;
- (c) the reasons for delay in the disposal thereof;
- (d) the average time taken in the settlement of such cases; and
- (e) the time by which such pending cases are likely to be disposed of?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMUNICATIONS AND
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.
